



The Global Open University Nagaland Act, 2006

Act 3 of 2006

Keyword(s):

Academic Council, Board of Studies, Chancellor, Pro-Chancellor, UGC, University, Vice-Chancellor

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**THE GLOBAL OPEN UNIVERSITY
(NAGALAND) ACT, 2006**

(Act No. 3 of 2006)

Received the assent of the Governor on 30.08.06 and published in
the Nagaland Gazette extra-ordinary dated 18.09. 2006

An

Act

to establish a Private University by name the Global Open University (Nagaland) in the State of Nagaland and to provide for matters connected therewith or incidental thereto.

WHEREAS the Government of Nagaland had signed a Memorandum of understanding with a Trust called the World Institution Building Programme (WIBP), New Delhi, on the 13th September, 2005, for allowing the said Trust to establish a Private University in the State of Nagaland to offer to the people of Nagaland more choices for pursuing higher professional, technical and technological education; and

WHEREAS the establishment of a Private University can be done only through an Act of the State Legislative Assembly as per provisions in the University Grants Commission (Establishment and Maintenance of Standards in Private University) Regulations, 2003:

Be it enacted by the Nagaland Legislative Assembly in the fifty-sixth year of the - Republic of India as follows:

**CHAPTER I
PRELIMINARY**

Short title and commencement

1. (1) This Act may be called the Global Open University (Nagaland) Act, 2005.

- (2) It shall come into force on the date appointed by the State Government by notification in the Official Gazette.

Definitions

2. In this Act, unless the context otherwise requires, the following words shall have the meanings assigned herein:
 - (1) **“Academic Council”** means the Academic Council of the University;
 - (2) **“Board of Studies”** means the Board of Studies constituted under this Act;
 - (3) **“Chancellor”** means the Chancellor of the University;
 - (4) **“Director”** means a Director of the University;
 - (5) **“Executive Council”** means Executive Council of the University;
 - (6) **“Finance Committee”** means Finance Committee of the University;
 - (7) **“Finance Officer”** means Finance Officer of the University;
 - (8) **“Fund”** means the funds of the University and includes funds for a sponsored scheme;
 - (9) **“Governing Council”** means the Governing Council of the University;
 - (10) **“Governor”** means the Governor of Nagaland;
 - (11) **“Notification”** means notification published in the Official Gazette of the Government of Nagaland;

THE GLOBAL OPEN UNIVERSITY (NAGALAND) ACT, 2006

- (12) **“Pro-Chancellor”** means the Pro-Chancellor of the University;
- (13) **“Registrar”** means the Registrar of the University;
- (14) **“Regulation”** means a regulation made under this Act;
- (15) **“Schedule”** means schedule to this Act;
- (16) **“State Government”** means the State Government of Nagaland;
- (17) **“Trust”** means the World Institution Building Programme, New Delhi registered under the Indian Trusts Act, 1882;
- (18) **“UGC”** means University Grants Commission constituted under the University Grants Commission Act, 1956.
- (19) **“University”** means the Private University by name the Global Open University (Nagaland) established under this Act; and
- (20) **“Vice-Chancellor”** means the Vice-Chancellor of the University.

CHAPTER II

**ESTABLISHMENT, OBJECTIVES, POWERS AND
FUNCTIONS OF UNIVERSITY**

Establishment of University

- 3. (1) As soon as after the commencement of this Act, the State Government shall call upon the Trust to set up an

Endowment Fund of Rs. one crore for the purposes of the University.

- (2) Immediately after the setting up of the Endowment Fund as aforesaid, the State Government shall accord sanction for establishment of the University by name the Global Open University (Nagaland) and thereafter the Trust shall accordingly establish the University.
- (3) The State Government shall notify the fact of establishment of the University in the Official Gazette as soon as may be after the establishment of the University by the Trust.

“Provided that no such notification by the State Government shall be issued unless a High Powered Committee appointed in that behalf certifies to the State Government that all necessary infrastructure including buildings, teaching staff etc, are in place and that the provisions of section 60, wherever applicable, have been fully complied with by the University”

- (4) The University shall be a body corporate by the name aforesaid, having perpetual succession and common seal and shall, by that name, sue and be sued.
- (5)(i) The main campus of the University shall be at Wokha in the State of Nagaland.
- (ii) The University shall have power to establish other campuses, study centres etc, within the State of Nagaland for reasons of operational expediency and for broad basing the activities of the University.

THE GLOBAL OPEN UNIVERSITY (NAGALAND) ACT, 2006

- (6) The university may establish off-campus centres, off-shore campuses and study centres subject to the provisions of the University Grants Commission Act, 1956 and the regulations made there under and the provisions of any law for the time being in force.
- (7) The University may further institute its own colleges and also affiliate any other college or institution in accordance with the procedure enshrined in regulations.

Objects of University

4. (1) The University shall design and run courses and programmes leading to the award of certificates, diplomas, degrees of bachelor, master, doctoral and post-doctoral levels and other academic distinctions, under the faculties and in the subjects enumerated in the schedule to this Act.
- (2) The University, by regulation, has the power to abolish or create any faculty of any course or programme of study enumerated in the schedule without causing any detriment to the interests of teachers or students concerned, and any such regulation shall not be deemed as an amendment of this Act.
- (3)(i) The University may impart instructions in regard to a course or programme or study through one or more modes, which may include distance, continuing and regular modes of teaching and learning.
- (ii) Without prejudice to the above, the main objective of the University shall be to provide high quality professional,

technical and technological in-campus, class room, formal and regular courses and programmes of study to the students hailing from Nagaland in such subjects, areas and fields of study which are generally not offered by other institutions in Nagaland.

- (iii) The University shall specially strive to have professional, academic and other possible link-ups and ties with various Centres of Excellence in and outside the country for promoting the standards of education provided, for improving the methodologies of teaching and for upgrading the potentials of teaching and non-teaching staff of the University.

Power and functions of University

5. (1) Without prejudice to the generality of the foregoing provisions, the University shall have the following; powers and functions:

- (i) to provide for instruction, teaching and training in all branches of study and particularly for research, advancement and dissemination of knowledge through establishment of institutes, departments, schools, faculties and other centres of excellence;

to hold examinations and to grant and confer certificates, diplomas, degrees and other academic distinctions on those who pass the examinations, to confer honorary distinctions on men and women of

- (ii) eminence and to withdraw the certificates, diplomas etc.,

from those who had been conferred for good and sufficient reasons;

- (iii) to transform the University into a Centre of Excellence particularly in the fields of, healthcare, medical and paramedical education, hospital administration, physical and biological sciences, technology including information and communication technologies, Engineering, Social Work, Environmental Science, Law, Fine Arts etc;
- (iv) to maintain and manage the physical and financial assets of the University in the most effective manner with a view to promoting the purposes of the University;
- (v) to appoint professors, associate professors, assistant professors, readers, lecturers and others connected with teaching with a view to imparting instruction of very high standards;
- (vi) to establish all physical amenities conducive to the most effective learning by the students enrolled with the University;
- (vii) to institute fellowships, scholarships, prizes, medals etc., with a view to promoting research and motivating study;
- (viii) to collaborate, cooperate and act jointly with other organizations, institutions, Universities etc., within and outside India, particularly in the fields of medical education, Engineering, Technology, Environmental Science, Law and Fine Arts etc., for strengthening research and improving the quality of instructions to students;
- (ix) to disseminate knowledge through seminar, conferences, executive, education programs, community development

THE GLOBAL OPEN UNIVERSITY (NAGALAND) ACT, 2006

- programs, publications and training programs;
- (x) to provide consultancy to industry, Government and public organizations;
 - (xi) to establish and maintain within the premises of the University or elsewhere, such class rooms, study halls as the University may consider necessary and adequately furnish the same;
 - (xii) to receive grants, subscriptions, donations and gifts for the purpose of the University and consistent with the objects for which the University is established;
 - (xiii) to purchase, take on lease or accept as gift or otherwise any land or building or works which may be necessary or convenient for the purpose of the University on such terms and conditions as the University may deem fit, and to construct or alter and maintain any such buildings or works;
 - (xiv) to execute conveyances, transfers, re-conveyances, mortgages, leases, licences and agreements in respect of property, movable or immovable, including securities belonging to the University or to acquire the same for the purpose of the University;
 - (xv) to enter into agreements with Organizations which may include the Central Government, the State Government, the University Grants Commission or other authorities for receiving grants;
 - (xvi) to accept grants of money securities or property of any kind on such terms and conditions as may be deemed

THE GLOBAL OPEN UNIVERSITY (NAGALAND) ACT, 2006

expedient;

- (xvii) to raise and borrow money on mortgage, promissory notes or on other obligations or securities based upon all or any of the properties and assets of the University with or without any securities and upon such terms and conditions as it may deem fit and to payout of the funds of the University all expenditures incidental to the raising of the money and to repay and redeem any money borrowed;
 - (xviii) to invest the funds of the University or money entrusted to the University in other such securities and in such manner as it may deem fit and from time to time transpose any investment; and
 - (xix) to do all other acts as the University may consider necessary that are conducive or incidental to the attainment and promotion of the aforesaid objectives.
- (2) The Pro-Chancellor shall be responsible for the distribution of the aforesaid powers and functions of the University amongst the officers, councils committee boards and other authorities of the University in accordance with the provisions of this Act for carrying out the objectives of the University.

CHAPTER III

ADMISSION, DISCIPLINE, HONORARY DEGREES AND WITHDRAWAL OF DEGREES

Secular character of University

6. The university shall be open for study to all persons irrespective of class, caste, creed, religion, language or gender or like consideration;

Provided that nothing in this section shall be deemed as preventing the University from making special provisions for admission into courses of study in the University or for concessions in fee, in favour of students who are ordinarily residents of the State of Nagaland.

Eligibility for admission

7. Subject to the provisions in this Act, no student shall be eligible for admission to a course or programme of study in the University unless he possesses the qualifications prescribed in the regulations.

Residence of students

8. Students of the University may reside in a hostel maintained or recognized by the University under such conditions as may be prescribed in the regulations.

Discipline

9. (1) The Vice-Chancellor shall be responsible for the maintenance

of discipline in the University and his orders in this regard shall be carried out by the officers and authorities of the University.

- (2) Notwithstanding anything in sub-section (1), the punishment of debaring a student from an examination of the University or rustivating him from the University or hostel or an institution of the University or any other punishment of such serious nature, shall be imposed only by the Executive Council on receipt of a report from the Vice Chancellor:

Provided that the Executive Council shall impose such a punishment only after giving the student concerned a reasonable opportunity of being heard.

Award of Certificates, Diplomas etc.,

10. A Certificate, Diploma or a Degree or any other academic distinction shall be granted to, or conferred upon, a student only after he has undergone the relevant course or programme of study for the duration prescribed therefore and passed the same with qualifying marks prescribed therefore by the regulations.

Award of honorary degrees

11. The University shall have the power to confer an honorary degree of academic distinction of the University on any person for his eminent attainments and position, if the Governing Council approves by majority a recommendation

of the Academic Council passed by two-thirds of the membership of the Academic Council for doing so.

Withdrawal of Certificates, Diplomas etc.,

12. The Governing and Academic Councils shall have the power to withdraw a Certificate or a Diploma or a Degree or any other academic distinction, including an honorary degree of academic distinction granted to, or conferred upon, a student or an eminent person, for good and sufficient reasons to be enumerated in the regulations. The Councils shall follow the same procedure followed for awarding honorary degrees.

Teaching and curriculum

13. (1) All teaching in the University shall be done by teachers appointed by the University in accordance with the regulations.
- (2) The syllabus, curriculum, the manner of organization of teaching and other connected matters in respect of each course or programme of study in the University shall be as prescribed in the regulations.

CHAPTER IV

OFFICERS OF UNIVERSITY

Officers of University

14. The following shall be the- officers of the University:

THE GLOBAL OPEN UNIVERSITY (NAGALAND) ACT, 2006

- (1) The Chancellor
- (2) The Pro Chancellor
- (3) The Vice Chancellor
- (4) The Registrar
- (5) The Directors
- (6) The Deans
- (7) The Finance Officer
- (8) Such other persons who may be declared by regulation as Officers of the University.

Chancellor

15. The Governor of Nagaland shall be the Chancellor of the University.

Powers and functions of Chancellor

16. (1) The Chancellor shall preside over the convocations of the University and in the case of his inability, the Pro Chancellor shall do so.
- (2) The Chancellor shall constitute a Committee every five years from the date of establishment of the University comprising eminent persons in the field of education to review the working of the University and cause its report to be laid before the Nagaland Legislative Assembly.
- (3) The Committee's tenure shall ordinarily be three months

and in no case be extended beyond six months.

- (4) The University shall bear the expenditure incurred on the Committee.
- (5) The Officers and Councils under this Act have an obligation to send all the notices, minutes and decisions of their meetings to the Chancellor well in advance.
- (6) The Chancellor has a right to attend the meetings of the Governing Council and when he so attends, he shall preside over the meetings of the Governing Council.
- (7) The Chancellor has the power to seek a right from the Pro Chancellor information on all affairs of the University which shall be provided to him with utmost dispatch.

Pro Chancellor

17. The President or the Chief Officer of the Trust, by whatever designation he may be called, shall be the Pro Chancellor of the University.

Powers and functions of Pro Chancellor

18. (1) The Pro Chancellor is the plenipotentiary of the University and has all powers in regard to the conduct of the affairs of the University in accordance with the provisions of this Act and all unspecified powers shall vest in him which shall be used for more effective implementation of this Act.
- (2) Subject to the foregoing provision, he shall preside over the meetings of the Governing Council.

- (3) He shall also preside over the Executive and Finance Councils.
- (4) He has the power to attend the meetings of other Councils under this Act and when he so attends, he shall preside over the meetings of such Councils.

Vice Chancellor

19. (1) There shall be a whole time Vice Chancellor for the University who shall function as the Principal Executive and Academic Officer of the University.
- (2) There shall be a Selection Committee to recommend the selection of the Vice Chancellor which shall comprise a nominee of the Chancellor, a nominee of the Government of Nagaland, to nominees of the Trust and a nominee of the Pro Chancellor.
- (3) The recommendation of the Selection Committee shall further be considered and recommended by the Governing Council to the Chancellor for his final approval.
- (4) The Vice Chancellor shall not hold office beyond 65 years of age.
- (5) In case of emergent circumstances where the, appointment of a Vice Chancellor on the basis of a panel prepared by a Selection Committee is not possible for any reason, the Pro Chancellor, until an appointment is made in accordance with that procedure, may appoint a suitable person to function as Vice Chancellor for a period not exceeding one year.

- (6) Other terms and conditions, of service of the Vice Chancellor shall be as per regulations.

Powers and functions of Vice Chancellor

20. (1) Subject to the foregoing provision, the Vice Chancellor shall preside over the meetings of the Academic Council.

(2) He shall,-

(i) exercise general supervision and control over the affairs of the University;

(ii) ensure the observance of the provisions of this Act and the regulations made there under;

(iii) be responsible for organizing instructions and maintenance of discipline in the University;

(iv) create temporary posts for a period not, exceeding one year and abolish the same

(v) take such action as he may deem necessary in case of any emergency and report the same to the Officer or Council or authority concerned which would have ordinarily dealt with the matter:

Provided that if the Officer or Council or authority does not approve of the action taken by the Vice Chancellor, the matter will be referred to the Pro Chancellor whose decision shall be final:

Provided further that the person affected by the decision of

the Vice Chancellor or the Officer or Council or authority has a right of appeal to the Pro Chancellor or the Chancellor, as the case may be, within thirty days of the decision coming to the knowledge of the affected person; and

- (iv) exercise such other powers and perform such other duties as may be assigned to him by the Pro Chancellor or any Council or Officer or authority under this Act or by any regulation.

Registrar

21. (1) There shall be a whole time Registrar for the University.
- (2) The Registrar shall be appointed by the Vice Chancellor from out of three person empaneled by the Executive Council which shall not indicate any order of preference and leave the selection solely to the independent judgment of the Vice Chancellor.
- (3) In case of emergent circumstances where the appointment of a Registrar on the basis of a panel prepared by the Executive Council is not possible for any reason, the Vice Chancellor, until an appointment is made in accordance with that procedure, may appoint a suitable person to function as Registrar for a period not exceeding one year.
- (4) The Registrar shall not hold office beyond the age of 62 years.
- (5) Other terms and conditions of service of the Registrar shall be as per regulations.

Powers and functions of registrar

22. (1) The Registrar shall be the *ex officio* Secretary of all the Councils of the University under the Act.
- (2) The Registrar shall,-
- (i) comply with all directions and order of the Executive Council and the Pro Chancellor;
 - (ii) be the custodian of the records, the common seal and such other property of the University as the Executive Council may committeec his charge;
 - (iii) issue notices for, and keep minutes of the meetings of the Councils, Board of Studies and other authorities of the university;
 - (iv) Conduct all official, correspondence between the university and others outside the University and between various Councils, Board and authorities within the University;
 - (v) furnish notice, minutes and other records of the University to the Chancellor on his own and furnish all information when asked by the Chancellor;
 - (vi) call meetings of the Executive Council for taking emergent decisions, if any, in the absence of both the Pro Chancellor and the Vice Chancellor;
 - (vii) perform such other duties as may be assigned by the Pro Chancellor, Vice Chancellor and the Executive Council;
- and

(viii) be directly responsible to the Vice Chancellor for the proper discharge of his duties.

Directors

23. (1) There shall be the following whole time Directors who shall be appointed by the Pro Chancellor:
- (i) a Director for operations in the State of Nagaland; and
 - (ii) as many Directors as required to be fixed by regulations for looking after the operations outside the State of Nagaland.
- (2) The Directors shall not hold office beyond the age of 62 years.
- (3) Their other terms and conditions shall be as per regulations.

Powers and functions of Directors

24. (1) The Director in-charge of operations in the State of Nagaland shall be a member of all Councils of the University.
- (2) The Pro Chancellor may appoint the Director-incharge of operations in the State of Nagaland to any other Committee, Board or authority of the University.
- (3) The Pro Chancellor may co-opt any other Director of the University in any Council, Committee, Board or authority of the University.

- (4) The Directors shall be solely responsible for the operations of the University at the respective field levels.
- (5) Their other powers and functions shall be as per regulations.

Finance Officer

25. (1) There shall be a whole time Finance Officer for the University who shall be appointed by the Pro Chancellor.
- (2) The Pro Chancellor, on his subjective satisfaction, may replace the Finance Officer by any other Officer in the employment of the University or by special recruitment, in which case, the outgoing Finance Officer, if he is considered fit, shall be assigned some other duties in the University.
- (3) His other terms and conditions of service shall be as per regulations.

Powers and Functions of Finance Officer

26. (1) The Finance Officer shall be responsible for assisting the Pro Chancellor, Vice Chancellor, the other Officers, the Councils, Committees, bodies and other authorities of the University in managing the administration of the finances of the University subject to regulations.
- (2) He shall be a member of the Governing, Executive and Finance Councils,
- (3) The Pro Chancellor may co-opt the Finance Officer in other Council, Committee Board or authority of the University,

Deans/Heads of Department/Faculties

27. (1) There shall be a Dean or Head for each Department or Faculty of study in the University who shall appointed in accordance with the regulations.
- (2) Their other terms and conditions of service shall be as per regulations.

Powers and function of Deans/Heads

28. (1) The Deans/Heads of Departments/Faculties are mainly responsible for the educational administration in respect of course or programmes of study in the University.
- (2) Their other powers and functions shall be as per regulations.

CHAPTER V

COUNCILS, COMMITTEES AND BOARDS

Council of University

29. The following shall be the Councils of the University:
- (1) The Governing Council
- (2) The Executive Council
- (3) The Academic Council

Governing Council

30. (1) The following shall be the members of the Governing Council:

THE GLOBAL OPEN UNIVERSITY (NAGALAND) ACT, 2006

- (i) The Pro Chancellor shall be the *ex officio* Chairman;
 - (ii) The Vice Chancellor shall be the *ex officio* Vice Chairman;
 - (iii) The Director in-charge of the operations in Nagaland shall be an *ex officio* member;
 - (iv) The Finance Officer shall be an *ex officio* member;
 - (v) Two eminent educationists/academicians nominated by the Chancellor;
 - (vi) Two persons nominated by the Government of Nagaland;
 - (vii) Two persons nominated by the Trust;
 - (viii) Two persons nominated by the Pro Chancellor;
 - (ix) Two members of the teaching community of the University to be nominated by the Academic Council; and
 - (x) The Registrar shall be the *ex officio* Secretary.
- (2) The Governing Council shall be reconstituted every five years.
- (3) A nominated member may resign from the membership of the Governing Council any time by addressing his resignation to the Pro Chancellor;
- (4) An *ex officio* member shall cease to be a member of the Governing Council when he ceases to be in office by virtue of which he became an *ex officio* member.
- (5) A nominated member shall cease to be a member of the Governing Council if he ceases to be in office on account

of which he was nominated to the Governing Council.

- (6) A member shall cease to be a member of the Governing Council on declaration to be of unsound mind or insolvent by a competent court or if he is convicted for a criminal offence involving moral turpitude or if he fails to attend three consecutive meetings of the Council.
- (7) The nominating authorities shall have a right to replace their nominees to the Council at any point of time.
- (8) Casual vacancies arising in the Council before its reconstitution shall be filled for the unexpired term.

Powers and functions of Governing Council

31. The Governing Council shall,

- (1) recommend the broad policies and programmes of the University and suggest measures for the improvement and development of the University;
- (2) consider and pass resolutions on the Annual Report, the financial statements and audit reports;
- (3) take all necessary steps for the fulfillment of the objectives of the University;
- (4) acquire, hold, control and administer the property and other movable and immovable assets of the University;
- (5) administer funds placed at the disposal of the University;
- (6) manage and regulate finances, accounts, investments,

property and business and all other administrative affairs of the University and for that purpose appoint agents as it may deem fit;

- (7) invest the money belonging to the University, including any income from trust, endowment funds etc, in such stocks, funds, shares or securities as it may, from time to time, deem fit and appropriate;
- (8) enter into, vary, carry out and cancel contracts on behalf of the University;
- (9) regulate and determine all other matters concerning the University;
- (10) cooperate with other institutions, Universities and other authorities in such manner and for such purposes as it may determine;
- (11) delegate any of its powers to the Vice Chancellor or Registrar or any Councilor or any other authority of the University for a temporary duration; and
- (12) perform such other functions as it may deem fit for the proper functioning, and administration of the University.

Meetings of Governing Council

- 32.** (1) The Governing Council shall meet at least once in a year on a date fixed in consultation with the Executive Council.
- (2) The Chairman or in his absence, the Vice Chairman or in the absence of both, the Secretary shall preside over the meetings.

THE GLOBAL OPEN UNIVERSITY (NAGALAND) ACT, 2006

- (3) If the Chancellor chooses to attend any meeting, the Chancellor shall have the overriding right to preside over the meeting.
- (4) A report on the working of the University during the previous year, the statement of receipts and expenditure, the balance sheet, the audit report and other such data shall be placed before the Annual Meeting of the General Council.
- (5) All meetings of the Council shall be called by the Secretary at fifteen days notice.
- (6) If any five members of the Council desire a meeting to discuss a matter of urgent importance, the Secretary shall call a meeting forthwith and the requirement of fifteen days notice shall be deemed to have been waived.
- (7) Two-fifth members shall constitute quorum.
- (8) All questions shall be decided by majority of members present and voting.
- (9) Each member shall have one vote and in case of tie, the Presiding Officer shall have an additional casting vote.
- (10) If business of the Council has to be transacted urgently without waiting for a formal meeting to take place, the Pro Chancellor may authorize the circulation of questions to the members for decision, which shall be deemed as valid decision of the Council for action; however, such decisions shall be circulated at the earliest to all concerned for information and compliance.

- (11) All other details relating to the conduct of meetings, functions etc., of the Governing Council shall be as per regulations.

Executive Council

33. (1) The following shall be the members of the Executive Council:
- (i) The Pro Chancellor shall be the *ex officio* Chairman;
 - (ii) The Vice Chancellor shall be the *ex officio* Vice Chairman;
 - (iii) The Director in-charge of the operations in Nagaland shall be an *ex officio* member;
 - (iv) The Finance Officer shall be an *ex officio* member;
 - (v) One nominee of the Government of Nagaland, who shall be a member of the Governing Council, to be named by the Government of Nagaland;
 - (vi) One nominee of the Trust who shall be a member of the Governing Council, to be named by the Trust;
 - (vii) One nominee of the Pro Chancellor who shall be a member of the Governing Council, to be named by the Pro Chancellor; and
 - (viii) The Registrar shall be the *ex officio* Secretary.
- (2) The term of the Executive Council shall run simultaneously with the Governing Council.

- (3) A member of the Executive Council when ceases to be a member of the Governing Council, shall cease to be a member of the Executive Council.
- (4) The nominating authorities shall have a right to replace their nominees to the council at any point of time”
- (5) Casual vacancies arising in the Council before its reconstitution shall be filled for the unexpired term,

Powers and functions of Executive Council

34. (1) The Executive Council shall,-
- (i) Create posts and appoint, from time to time, the members of the teaching and non-teaching staff for carrying out the purposes of this Act on such terms and conditions prescribed by regulations; .
 - (ii) Exercise control and imposes discipline over the employees of the University;
 - (iii) Accept on behalf of the University, endowment, bequests, donations, grants and transfers of any immovable property;
 - (iv) Receive money, securities, instruments or any other movable properties for and on behalf of the University;
 - (v) Grant receipts, sign and execute instruments and endorsement, discount cheques or other negotiable instruments through its accredited agencies;

THE GLOBAL OPEN UNIVERSITY (NAGALAND) ACT, 2006

- (vi) Make, sign and account for such documents and instruments as may be necessary for proper carrying out of the management of the property or affairs of the University;
- (vii) Introduce courses of study at the University and take decisions in this regard on the recommendations of the Academic Council;
- (viii) Cooperate with and co-opt other educational, medical and other institutions and authorities in India and abroad;
- (ix) Create fellowships and scholarships or other assistance on such terms and conditions, as it may prescribe by regulations) for carrying out research, investigation and study;
- (x) Grant leave except casual leave to officers and other employees of the University and provide for alternative arrangements in the absence of officers and employees;
- (xi) manage and regulate finances, accounts, investments, property, business and all other administrative affairs of the University and appoint, for that purpose, agents;
- (xii) invest money belonging to the University, including any unapplied income, in such stocks, funds, shares or securities or movable and immovable property in India and abroad, as it may from time to time, deem fit, and vary such investments;
- (xiii) transfer or accept transfers of movable or immovable property on behalf of the University;
- (xiv) enter into, vary, carry out and cancel contracts on behalf

- of the University and for that purpose appoint agents;
- (xv) provide buildings, premises, furniture, apparatus and other infrastructural facilities for the carrying out the work of the University;
 - (xvi) entertain adjudicate upon, and if it thinks fit, redress grievances of officers and employees of the University;
 - (xvii) appoint examiners, moderators and others and if necessary, to remove them for good and sufficient cause, in consultation with the Academic Council;
 - (xviii) select a common seal for the University and provide for the custody of the seal;
- (i) delegate any of its powers to the Vice Chancellor or Registrar or any Councilor any other authority of the University for a temporary duration; and
 - (ii) exercise such other powers and perform such other duties as may be entrusted to it by the General Council or by regulations.

Meetings of Executive Council.

35. (1) The Executive Council shall meet at least once in three months.
- (2) The Chairman or in his absence, the Vice Chairman or in the absence of both, the Secretary shall preside over the meetings.
 - (3) All meetings of the Council shall be called by the Secretary

at fifteen days notice.

- (4) If any three members of the Council desire a meeting to discuss a matter of urgent importance, the Secretary shall call a meeting forthwith and the requirement of fifteen days notice shall be deemed to have been waived.
- (5) Two-fifth members shall constitute quorum.
- (6) All questions shall be decided by majority of members present and voting.
- (7) Each member shall have one vote and in case of tie, the Presiding Officer shall have an additional casting vote.
- (8) If business of the Council has to be transacted urgently without waiting for a formal meeting to take place, the Pro Chancellor may authorize the circulation of questions to the members for decision, which shall be deemed as valid decision of the Council for action; however, such decisions shall be circulated at the earliest to all concerned for information and compliance.
- (9) All other details relating to the conduct of meetings, functions etc, of the Executive Council shall be as per regulations.

Academic Council

36. (1) The following shall be the members of the Academic Council:
 - (i) The Vice Chancellor shall be the *ex officio* Chairman;
 - (ii) The senior most Dean/Head of Department/Faculty of the University as the *ex officio* Vice Chairman;

- (iii) The Director in-charge of the operations in Nagaland shall be an *ex officio* member;
 - (iv) Four professors of the University to be nominated by the Vice Chancellor who shall be *ex officio* members;
 - (v) The Finance Officer shall be an *ex officio* member; and
 - (vi) Four external experts to be nominated by the Pro Chancellor who shall be members;
 - (vii) The Dean/Head of Department/Faculty concerned with the subject matter under discussion shall be co-opted as member; and
 - (viii) The Registrar shall be the *ex officio* Secretary.
- (2) The term of the Academic Council shall run simultaneously with the Governing Council.
 - (3) An *ex-officio* member when ceases to hold the office by virtue of which he became an *ex officio* member, shall cease to be a member of the Academic Council.
 - (4) The nominating authorities shall have a right to replace their nominees to the Council at any point of time.
 - (5) Casual vacancies arising in the Council before its reconstitution shall be filled for the unexpired term.

Powers and junctions of Academic Council

- 37. (1) The Academic Council shall be the supreme academic body of the University and it shall, subject to the provisions of

THE GLOBAL OPEN UNIVERSITY (NAGALAND) ACT, 2006

this Act and the regulations made thereunder, have power of control and general regulation in regard to, and be responsible for, the maintenance of standards of education, instruction and examinations of the University.

- (2) The academic Council shall,-
- (i) make recommendations to the executive Council with regard to creation abolition, classification and other conditions of service of posts in teaching cadre in the University;
 - (ii) formulate and modify or revise schemes for the organization of the teaching Departments/Faculties, assign subjects to the Departments/Faculties and report on the expediency of creation, abolition, division and merger of Departments /Faculties;
 - (iii) make arrangements for instruction and examination of persons other than those enrolled in the University;
 - (iv) promote research in the University and require, from time to time, reports on such research;
 - (v) consider proposal submitted by the Departments/Faculties;
 - (vi) appoint Committees for admission to the University;
 - (vii) recognize diplomas, degrees and other academic distinctions of other Universities and institutions after determining their equivalence to diplomas, degrees and other academic distinctions of the University;

- (viii) fix the time, mode and conditions of competition of fellowship, scholarship and other prizes and award the same;
- (xi) make recommendations to the Executive Council in regard to the appointment of examiners and if necessary their removal, and the determination of their fees, emoluments and traveling and other expenses;
- (x) make arrangements for the conduct of examinations and fix dates for holding them;
- (xi) declare the results of various examinations, appoint Committees or officers to do so, make recommendations regarding conferment or granting of degrees, honours, diplomas, licences, titles and marks of honour;
- (xii) award stipends, scholarships, medals and prizes and make other awards in accordance with the regulations and such other conditions as may be attached to the awards;
- (xiii) publish lists of prescribed or recommended text books and syllabus for courses and programmes of study at the University;
- (xiv) prepare such forms and registers as are, from time to time, required to be maintained by regulations;
- (xv) report on any matter referred or delegated to it by the Governing and Executive Councils;
- (xvi) receive periodic reports from the Boards of Studies and make recommendations in regard thereto; and
- (xvii) perform all other functions assigned to it by this Act and

the regulations made thereunder as well as by the Governing and Executive Councils.

Meetings of Academic Council

38. (1) The Academic Council shall meet at least twice in a year.
- (2) The Chairman or in his absence, the Vice Chairman or in the absence of both, the Secretary shall preside over the meetings.
- (3) All meetings of the Council shall be called by the Secretary at fifteen days notice.
- (4) If any three members of the Council desire a meeting to discuss a matter of urgent importance, the Secretary shall call a meeting forthwith and the requirement of fifteen days notice shall be deemed to have been waived.
- (5) One-third members shall constitute quorum.
- (6) All questions shall be decided by majority of members present and voting,
- (7) Each member shall have one vote and in case of tie, the Presiding Officer shall have an additional casting vote.
- (8) If business of the Council has to be transacted urgently without waiting for a formal meeting to take place, the Pro Chancellor may authorize the circulation of questions to the members for decision, which shall be deemed as valid decision of the Council for action however, such decisions shall be circulated at the earliest to all concerned for information and compliance.

- (9) All other details relating to the conduct of meetings, functions etc., of the Academic Council shall be as per regulations.

Committees of the University

39. The University shall have a Finance Committee and establish other ad hoc Committees whenever occasion arises.

Finance Committee

40. The following shall be the members of the Finance Committee:
- (1) The Pro Chancellor as the *ex officio* Chairman;
 - (2) The Vice Chancellor as the *ex officio* Vice Chairman;
 - (3) The Director-in-charge of operations of the University in Nagaland as *ex officio* member;
 - (4) The Finance Officer of the University as an *ex officio* member;
 - (5) One nominee of the Government of Nagaland in the Governing Council to be named as a member by the Government of Nagaland;
 - (6) One nominee of the Trust in the Governing Council, to be named as a member by the Trust;
 - (7) One nominee of the Pro Chancellor in the Governing Council, to be named as a member by the Pro Chancellor; and

- (8) The Registrar as the *ex officio* Secretary.
- (2) The term of the Finance Committee shall run simultaneously with the Governing Council.
- (3) An *ex officio* member when ceases to hold the office by virtue of which he became an *ex officio* member, shall cease to be a member of the Finance Committee.
- (4) The nominating authorities shall have a right to replace their nominees to the Committee at any point of time.
- (5) Casual vacancies arising in the Committee before its re-constitution shall be filled for the unexpired term.

Powers and functions of Finance Committee

41. (1) The Finance Committee shall be responsible for the financial administration of the University and in doing so, shall take decisions subject to the approval of the Governing and Executive Councils.

Finance Committee shall,-

- (i) examine and, scrutinize the annual budget of the University and make recommendations on financial matters to the Executive Council;
- (ii) consider all proposals for new expenditure and make recommendations to the Executive Council;
- (iii) examine the annual accounts of the University and advise the Executive Council on matters pertaining to the annual accounts;

- (iv) review the financial position of the University from time to time;
- (v) make recommendations to the Executive Council on all financial matters relating to the University;
- (vi) make recommendations to the Executive Council on all proposals involving the raising of funds, receipts and expenditure; and
- (vii) scrutinize all proposals having financial implications presented to it by the Officers, Councils and other authorities of the University and make recommendations in regard thereto.

Meetings of Finance Committee

42. (1) The Finance Committee shall meet at least twice in a year.
- (2) The Chairman or in his absence, the Vice Chairman or in the absence of both, the Secretary shall preside over the meetings.
 - (3) All meetings of the Committee shall be called by the Secretary at fifteen days notice.
 - (4) If any three members of the Committee desire a meeting to discuss a matter of urgent importance, the Secretary shall call a meeting forthwith and the requirement of fifteen days notice shall be deemed to have been waived.
 - (5) One-third members shall constitute quorum.

- (6) All questions shall be decided by majority of members present and voting.
- (7) Each member shall have one vote and in case of tie, the Presiding Officer shall have an additional casting vote.
- (8) If business of the Committee has to be transacted urgently without waiting for a formal meeting to take place, the Pro Chancellor may authorize the circulation of questions to the members for decision, which shall be deemed as valid decision of the Committee for action; however, such decisions shall be circulated at the earliest to all concerned for information and compliance.
- (9) All other details relating to the conduct of meetings, functions etc., of the Finance Committee shall be as per regulations.

Ad hoc Committees

43. The University shall have power to constitute ad hoc Committees for any purpose connected with the affairs of the University and such Committees shall present their regards to the Pro Chancellor. The reports are advisory in nature and wherever feasible shall be acted upon by the University.

Boards of Studies

44. (1) For each Department/Faculty, the University shall establish a Board of Study which shall comprise the following:

THE GLOBAL OPEN UNIVERSITY (NAGALAND) ACT, 2006

- (i) Senior most member of the academic community in the Department /Faculty concerned as the Chairman;
 - (ii) The next senior most member of the academic community in the Department Faculty concerned as the Vice Chairman; and
 - (iii) Three members of the Academic Community in the Department/Faculty as members of the Board.
- (2) The Chairman, Vice Chairman and members of the Board will be nominated by the pro chancellor
 - (3) The Board shall meet every quarter in a year and submit quarterly reports to the Academic Council which shall consider the reports at the earliest and report to the Governing and Executive Councils.
 - (4) The reports of the Boards are advisory in character and mainly should relate to academic and connected administrative matters with the utmost aim of converting the Department/Faculty into a Centre of Excellence.
 - (5) All other details relating to the conduct of meetings, functions etc, of the Boards of Studies, shall be as per regulations.

Inter se priority amongst Councils, committees, boards etc.,

45. (1) As far as possible, the Councils, Committees, Board under this Act and the ad hoc Committees that may be constituted under regulations, shall function in harmony.

- (2) Notwithstanding anything in this Act or any regulation made thereunder, any conflict between the Councils, Committees, Boards under this Act shall be deemed to have been resolved in favour of the Council or Committee or Board which has precedence over the other as found in the following order:
- (i) The Governing Council
 - (ii) The Executive Council
 - (iii) The Academic Council
 - (iv) The Finance Committee
 - (v) The Boards of Studies
 - (vi) The ad hoc Committees

CHAPTER VI

FINANCE, CONTRACT, AUDIT ETC.

No financial obligation on State Government

46. (1) This Act and the regulations that may be made there under shall not cast any financial obligation in any manner on the Government of Nagaland or its agencies. All expenditure called for the implementation of this Act and the regulations shall be exclusively borne by the University.
- (2) Nothing herein shall be deemed to prevent the Government of Nagaland from contributing or giving a grant to the

University for promoting academic excellence.

Funds of University

47. The University shall operate the following two funds, namely:

- (1) The Endowment Fund
- (2) The General Fund.

Endowment Fund

48. (1) Immediately after the commencement of this Act, the University shall set up an Endowment Fund with Rupees one crore to begin with, into which, further amounts, as determined by the Governing Council shall be credited every year.
- (2) The University shall have power to invest the Endowment Fund in such manner as may be prescribed by regulations.
- (3) The interest, dividends and other forms of growths of the money from the Endowment Fund on account of deposits, investments etc, shall be credited to the Endowment Fund.
- (4) When a resolution by the Trust or an Act for repeal of this Act by the Nagaland Legislative Assembly for dissolution of the University is passed, all moneys in the General Fund and all other receipts of the University on all other counts, shall stand transferred to the Endowment Fund for exclusively applying the Fund for the purposes of rehabilitating the students and others affected by such dissolution:

Provided that the quantum of moneys in the Endow-

ment Fund shall be reviewed on a five yearly basis by the Governing Council and the end of such review, if the fund position is found to be reasonably comfortable, one-third of moneys in the Endowment Fund may be withdrawn and credited to the General Fund for purposes of developing the infrastructure of the University if two-thirds of the members of the Governing Council vote in favour of such a proposal.

Provided further that no such transfer as in the first proviso shall be made once a resolution or an Act for dissolving the University has been passed.

General Fund

49. (1) The University shall also set up a General Fund into which the following shall be credited:
- (i) Contributions and grants made by the Trust;
 - (ii) Contributions and grants made by the Government of Nagaland;
 - (iii) Contributions and grants made by the University Grants Commission;
 - (iv) Contributions and grants made by the Central Government;
 - (v) Contributions and grants made by other organizations in India and abroad, subject to laws in force;
 - (vi) Bequests, donations, endowments or other grants made by private individuals and organizations;

- (vii) Income received by the University on account of fees and other charges; and
 - (viii) Amounts received from any other source.
- (2) The funds shall be deposited in a banking institution or held in shares, securities, debentures or in any other form as may be determined by regulations and as far as possible they may held in such form which does not pose serious risks.
- (3) The funds shall be operated exclusively for the purposes of the University in such manner as may be prescribed by regulations.

Funds for sponsored schemes

50. The contributions, funds, amounts, grants received for a sponsored scheme shall not be credited to the University Fund but shall be kept separately and utilized only for the purpose of the scheme. The staff required to execute, the sponsored scheme shall be recruited in accordance with the terms and conditions stipulated by the sponsoring organization.

Annual accounts and audit

51. (1) The Annual Accounts of the University shall be prepared by the Finance Officer under the directions of the Executive Council.
- (2) The accounts of the University shall be audited every year

by certified auditors duly appointed by the Executive Council.

- (3) The annual accounts and the audit reports shall be first approved by the Finance Committee before presented to the Governing and Executive Councils.
- (4) The Executive Council and the Governing Council, in that order, consider the annual accounts and audit reports and make recommendations in regard thereto for further action by the Finance Committee which shall give an Action Taken Report to the Governing and Executive Councils at the earliest.

Financial estimates

- 52.** (1) The annual budget for a financial year shall be prepared by the Finance Committee well before the commencement of the financial year.
- (2) The budget will thereafter be considered by the Executive Council and then finally approved by the Governing Council.
 - (3) Expenditure in excess of the budget in a financial year in extraordinary circumstance shall be incurred only with the approval of the Executive Council.
 - (4) Such excess expenditure shall further be approved by the Governing Council at the time of approving the annual budget for the next financial year.

Execution of contracts

53. (1) All contracts relating of the management and administration of the University shall be expressed to have been made by the executive council. The Vice Chancellor shall execute contracts above rupees ten lakhs and the Registrar shall do so in all other cases. All contracts shall be executed with the prior approval of Pro Chancellor.
- (2) Nothing herein shall be deemed to prevent the Registrar, with the prior approval of the Pro Chancellor, to delegate some of his contracting powers to the Finance Officer.

CHAPTER VII

RECRUITMENT AND CONDITIONS OF SERVICE OF EMPLOYEES,

Recruitment and conditions of service of employees

54. (1) Subject to the provisions of this Act, all officers and employees of the University shall be recruited under a written agreement.
- (2) Officers and employees shall hold the posts to which they are recruited as per terms and conditions prescribed in regulations.

Preference to persons from Nagaland

55. (1) Persons who are ordinarily residents in the State of

Nagaland shall be given preference over others in the matter of recruitment to all posts in the University State of Nagaland, subject to fulfillment of the qualifications, terms and other conditions of appointment prescribed in regulations.

- (2) The Executive Council has a right to relax the qualifications, terms and other conditions of appointment to various posts in the University in favour of persons who are ordinarily residents in the State of Nagaland without grossly compromising merit.

CHAPTER VIII

ANNUAL REPORT, DIRECTIVES AND DISSOLUTION

Annual Report

56. (1) The Annual Report of the University shall be prepared by the Executive Council and approved by the Governing Council. The Annual Report shall be sent to the Chancellor who shall cause it to be laid before the Nagaland Legislative Assembly.
- (2) If the University has off-campus in another State or offshore campus in another country, the Annual Reports shall also be sent to the Government of the State or foreign country.

Directives by State Government

57. (1) The Government of Nagaland has powers to give directives to the University if mismanagement, maladministration, indiscipline, financial crisis and failure to comply with this Act and regulations made there under come to notice of the Government of Nagaland.
- (2) The University shall comply with all the directives given to it by the Government of Nagaland.

Dissolution

58. (1) If a resolution by the highest decision making body of the Trust is passed for the dissolution of the University or a Bill for repeal of this Act is passed by the Nagaland Legislative Assembly and assented to by the Governor of Nagaland, for gross inability of the University to carry out its functions in accordance with this Act and regulations made thereunder, the University shall stand dissolved within one year of the passing of the resolution or the Act:

Provided that any such resolution passed by the Trust may be rescinded by it before the expiry of one year from the date of passing of the original resolution.

- (2) The dissolution shall not affect the pursuit of courses by students but no further enrolment of students shall take place from the date of passing of the resolution or Act and if for any reason, such continued pursuit of courses by students is not possible, the Trust shall take necessary steps for transferring the studies of students to other institutions,

organizations or Universities etc., in consultation with UGC etc., or provide reasonable financial compensation in lieu thereof, as may be determined by the Governing Council of the University:

- (3) The moneys in the Endowment Fund of the University shall be exclusively applied for the purposes of rehabilitating the students and others affected by the dissolution of the University.
- (4) The State Government shall have overriding powers to monitor and ensure the implementation of the provisions in this section and, in case of any failure of the University to discharge its obligations, it shall take over the funds, property and other assets of the University, at any time, for fulfilling the obligations either by itself or by appointing an agency on its behalf.
- (5) After all the obligations under this section have been, met, the remaining funds, assets and liabilities of the University shall stand transferred to the Trust immediately.

CHAPTER IX REGULATIONS

Regulations

59. (1) All matters relating to the conduct of affairs of the University not expressly provided for in this Act in details shall be provided for in the regulations of the University.

THE GLOBAL OPEN UNIVERSITY (NAGALAND) ACT, 2006

- (2) The Executive Council shall make all draft regulations,
- (3) While making draft regulations which affect the powers; functions, authority and other relating matters of officers, Councils, Committees, Boards, Employees etc., of the University, the Executive Council shall provide an opportunity of being heard to the affected parties.
- (4) All draft regulations made by the Executive Council by majority shall have to be approved by the Governing Council by two-thirds majority of members present and voting for coming into effect.
- (5) All regulations approved by the Governing Council shall be notified in appropriate form.
- (6) A copy of the regulations shall be circulated to all concerned in the University.
- (7) A copy of the regulations shall also be sent to the Chancellor, State and foreign Governments concerned.
- (8) All regulations, as soon as made, shall be laid before the Nagaland Legislative Assembly which may annul or amend the regulations by motions by simple majority within 90 days of laying.
- (9) If the regulations are annulled or amended by the Nagaland Legislative Assembly, they will be of no effect or of amended effect, as the case may be, from the date of passing of the motions for annulment or amendment.

CHAPTER X
MISCELLANEOUS

Accreditation and compliance with laws

- 60.** (1) The University shall seek, obtain and retain accreditation from respective national accreditation bodies for all its courses and programmes of study, as required under the University Grants Commission Act, 1956 and the University Grants Commission (Establishment and Maintenance of Standards in Private Universities) Regulations, 2003, as amended from time to time.
- (2) The University shall obtain prior permission/recognition from bodies like All India Council of Technical Education, Bar Council of India, Distance Education Council, Dental Council of India, Indian Nursing Council, Medical Council of India, National Council for Teacher Education, Pharmacy Council of India etc., for its courses and programmes of study.
- (3) The University shall also comply with all other laws, rules, regulations in force in regard to maintenance of educational and other standards in the University.

Acts not invalidated on ground of defect etc.

- 61.** No act or proceedings of the University shall be invalidated merely on the ground that a Council, Committee, Board or any other authority of the University has not been duly constituted or there is a vacancy in such Council etc.,

or on ground of any technical defect or demerit in this Act or regulations made there under or on ground of any irregularity in service of notice of meetings etc.

Transitory powers

62. (1) Until the Councils, Committees, Boards etc., and the officers and employees of the University are established or appointed, the Vice Chancellor with the assistance of the Registrar, with the prior approval of the Pro Chancellor discharge all the duties under this Act and no action taken by him shall be questioned on ground that the procedure laid down in this Act has not been followed:

Provided that the transitory powers as aforesaid shall be available only for one year from the date of commencement of this Act.

of doubts

63. (1) Nothing in this Act shall be construed as transferring from the Trust to the University any right of ownership or possession, if any, held over, or in respect of, the institutes established by it other than the University established under this Act.
- (2) If any difficulty arises in giving effect to the provisions of this Act, the State Government, may, by order make such provisions, not inconsistent with the provisions of this Act, as appear to it to be necessary or expedient, for removing the difficulties:

Provided that no order under sub-section (2) shall be made after the expiration of a period of five years from the commencement of this Act.

- (3) Every order made under sub-section (2) shall, as soon as may be, laid before the Nagaland Legislative Assembly which may annul or amend the orders by motions by simple majority within 90 days of laying.
- (4) If the orders are annulled or amended by the Nagaland Legislative Assembly, they will be of no effect or be of amended effect or be the case may be, from the date of passing of the motion for annulment or amendment.

Protection of acts

64. No suit, prosecution or other legal proceedings shall lie against, and no damages shall be claimed from the officers, Councils, Committees, Boards, Employees and other authorities of the University in respect of anything done or purported to have been done in good faith in pursuance of this Act or any regulation made there under.

SCHEDULE

[See Section 4]

1. Faculty of Environmental Sciences

The following Post Doctoral, Doctoral, Master's, Bachelor's Degrees, Post Graduate Diplomas/Graduate Diplomas/Under Graduate Diplomas and Certificates will be conducted:

Sl.No.	Abbreviation of the Degrees	Explanation of the Degrees
1.	Ph.D/D.Litt./D.Sc. (Full Time/Part Time/ External/Integrated)	Doctor of Philosophy/Doctor of Litt./Doctor of Science Emphasis: Ecology and Environment, Disaster Mitigation, Sustainable Development, Ecological Philosophy, Ecological Tourism, Bio-Informatics, Ornithology
2.	M.Phil	Master of philosophy (by research/ distance learning/part time/full time/ summer sequential programme) Emphasis: Ecology and Environment, Disaster Mitigation, Sustainable Development, Ecological Philosophy, Ecological Tourism, Bio-Informatics, Ornithology
3.	M.Sc./M	Master of Science/Master of Arts (by research/distance learning/full time/ part time summer sequential programme)

- Areas of Specialisation:**
Ecology and Environment Disaster Management
Sustainable Development
Pollution Control
Environmental Education
Eco-Philosophy
Eco-Tourism
Environment Communication
Ornithology, Political Ecology
4. Sc./BA Bachelor of Science/Bachelor of Arts (by distance learning/full time/part time).
- Areas of Special is action:**
Ecology and Environment Disaster Management
Sustainable Development
Pollution Control
Environmental Education
Eco-Philosophy
Eco-Tourism
Environment Communication
Ornithology
5. PG Diploma/Diploma Post Graduate Diploma (full time/part time/distance)
Diploma (full time/part time/distance)
- Areas of Specialisation:**
Environmental Technologies
Green management

THE GLOBAL OPEN UNIVERSITY (NAGALAND) ACT, 2006

6. Certificate
- Environmental Impact Assessment
Pollution Monitoring and Control
Environmental Laws
- Certificate Courses (full time/part time/
distance)
- Areas of Specialisation:**
Social Forestry

2. Faculty of Social Sciences

The following Post Doctoral, Doctoral, Master's, Bachelor's Degrees, Post Graduate Diplomas/Graduate Diplomas/Under Graduate Diplomas and Certificates will be conducted:

Sl.No.	Abbreviation of the Degrees	Explanation of the Degrees
1.	Ph.D/D.Litt. (Full Time/Part Time/ External/Integrated)	Doctor of Philosophy/Doctor of Literature Emphasis: Human Rights, Duties Education, Conflict Resolution, Counseling, Peace Studies, Gandhian Studies, International Relations.
2.	M.Phil	Master of Philosophy (by research/ Distance learning/part time/full time/ summer sequential programme). Emphasis: Human Rights, Duties Education, Conflict Resolution, Counseling, Peace Studies, Gandhian Studies, International Relations

3. M.Sc/MA

Master of Science/Master of Arts (by distance learning/full time/part time/summer sequential programme).

Areas of Specialisation:

Human Rights
Gandhian Studies/Thought Ambedkar Thought
Heritage Management
Criminology and Forensic Science
Developmental Studies
Prayojanmulak Hindi
Police Administration
Rural Development
Entrepreneurship Development
Child Care and Development
Women's Studies
Public Administration
Archaeology
Cartography
Asian Civilization
African Civilization
American Civilization
European Civilization
World Civilisation
Nehruvian Thought
Intellectual Property Rights
South Asian Studies
West Asian Studies
South East Asian Studies
Central Asian Studies
Asian Studies
Canadian Studies

THE GLOBAL OPEN UNIVERSITY (NAGALAND) ACT, 2006

- Japanese Studies
4. MSW Master of Social Work
5. B.Sc./BA Bachelor of Science/Bachelor of Arts
(by distance learning/full time/part time).
- Areas of Specialisation:**
Human Rights
Gandhian Studies/Thought
Ambedkar Thought
Heritage Management
Criminology and Forensic Science
Developmental Studies
Prayojanmulak Hindi
Police Administration
Rural Development
Entrepreneurship Development
Child Care and Development
Women's Studies
6. BSW Bachelor of Social Work
7. PG Diploma/Diploma Post Graduate Diploma (full time/part time/distance)
Diploma (full time/part time/distance)
- Areas of Specialisation:**
Consumer Protection and Consumerism
NGO Management
Cosmetology
Correctional Administration
Development Administration

THE GLOBAL OPEN UNIVERSITY (NAGALAND) ACT, 2006

8. Certificate Certificate Courses (full time/part time/distance)
- Areas of Specialisation:**
Sports Journalism
Sports Management
Gender Justice

3. Faculty of Information Technology

The following Post Doctoral, Doctoral, Master's, Bachelor's Degrees, Post Graduate Diplomas/Graduate Diplomas/Under Graduate Diplomas and Certificates will be conducted:

Sl.No.	Abbreviation of the Degrees	Explanation of the Degrees
1.	Ph.D/D.Litt./D.Sc. (Full Time/Part Time/ External/Integrated)	Doctor of Philosophy Doctor of Litt./ Doctor of Science Emphasis: Computer Science, Information Technology, Computer Applications, Information Science, Electronics and Telecommunication, Software Systems, Software Engineering.
2.	M.Phil	Master of Philosophy (by research/ distance learning/part time/full time/ summer sequential programme). Emphasis: Computer Science, Infor mation Technology, Computer Applications, Information Science, Electronics and

THE GLOBAL OPEN UNIVERSITY (NAGALAND) ACT, 2006

- Telecommunication, Software Systems, Software Engineering
3. M.Sc/MCA Master of Science/Master of Arts (by distance learning/full time/part time/summer sequential programme).
- Areas of Specialisation :**
Master of Science (Information Technology) Master of Science (Computer Sciences) Master of Science (Software Engineering) Master of Computer Applications.
4. BCA/B.Sc. Bachelor of Science/Bachelor of Arts (by distance learning/full time/part time).
- Areas of Specialisation:**
Bachelor of Computer Application
Bachelor of Science (Information Technology)
Bachelor of Science (Computer Sciences) Bachelor of Science (Software Engineering)
5. PD Diploma/Diploma Post Graduate Diploma (full time/part time/distance) Diploma (full time/part time/distance)
- Areas of Specialisation:**
Information Technology
Computer Techniques and Informatics Systems Analysis and

THE GLOBAL OPEN UNIVERSITY (NAGALAND) ACT, 2006

Design Database Management
Systems Database Administration
Web-Design and Management

6. Certificate
- Certificate Courses (full time/part time/
distance)
- Areas of Specialisation:**
Data Communication and Networking
C Language, C++
Visual Basic
JAVA

4. Faculty of Management Studies

The following Post Doctoral, Doctoral, Master's, Bachelor's Degrees, Post Graduate Diplomas/Graduate Diplomas/Under Graduate Diplomas and Certificates will be conducted:

Sl.No.	Abbreviation of the Degrees	Explanation of the Degrees
1.	Ph.D./D.Litt./D.Sc. (Full Time/Part Time/ External/Integrated)	Doctor of Philosophy/Doctor of Litt./ Doctor of Science Emphasis: Management, Administra- tion Development, HRD, Entrepreneurship, Organizational Behavior, Commerce, Marketing, Finance, Foreign Trade, Materials Management, Industrial Management, Bank Mgt.
2.	M.Phil	Master of Philosophy (by research/dis- tance learning/part time/full time/

THE GLOBAL OPEN UNIVERSITY (NAGALAND) ACT, 2006

summer sequential programme).

Emphasis: Management, Administration, Development, HRD, Entrepreneurship, Organizational Behavior, Commerce, Marketing, Finance, Foreign Trade, Materials Management, Industrial Management, Bank Mgt.

3. MBA

Master of Business Administration (by distance learning/full time/part time/ summer sequential programme).

Areas of Specialisation:

HRD, International Business, Marketing Management, Information Technology, Financial Management, Health Care and Hospital Administration, Rural Management, Cooperative Management, Insurance Mgt., Bank Mgt.

4. MIB

Master of International Business

5. Mins.B

Master of Insurance Business

6. MFC

Master of Finance and Control

7. MBE

Master of Business Economics

8. M.Com.

Master of Commerce

THE GLOBAL OPEN UNIVERSITY (NAGALAND) ACT, 2006

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| 9. | MHRD | Master of Human Resource Development |
| 10. | MHA | Master of Hospital Administration |
| 11. | MTA | Master of Tourism Administration |
| 12. | M.Sc.(Hotel Mgt.) | Master of Science (Hotel Management) |
| 13. | BBA | Bachelor of Business Administration (by distance learning/full time/part time).
Areas of Specialisation:
Marketing, Finance, Advertising, Tourism, Small Business Management, Bank Management. |
| 14. | BHMCT | Bachelor of Hotel Management and Catering Technology |
| 15. | BCAM | Bachelor of Computer Aided Management (full time/part time/distance)
Areas of Specialisation:
Computer Assisted Management, Software Systems and Management, Information Systems and Management, Computers inn Management, e-Governance, Office Automation, Management Audit, |

THE GLOBAL OPEN UNIVERSITY (NAGALAND) ACT, 2006

Government in Business,
Multinational and Transnational
Corporations, Export Management,
Financial Management, HRD.

16. PG Diploma/Diploma Post Graduate Diploma (full time/part time/distance) Diploma (full time/part time/distance)

Areas of Specialisation:
Agricultural Marketing,
Pharmaceutical Marketing, Export
Marketing, Sales Management,
Marketing Research, Public Rela-
tions Management, HRN.
Insurance Management, Cooperative
Management, Financial Analysis,
e-Commerce.

17. Certificate Certificate Courses (full time/part time/
distance)

Areas of Specialisation:
Business Process Out sourcing,
Investment Analysis, Production
Management, Supply Chain
Management.

5. Faculty of Interfaith Studies

The following Post Doctoral, Doctoral, Master's, Bachelor's Degrees, Post Graduate Diplomas/Graduate Diplomas/Under Graduate Diplomas and Certificates will be conducted:

THE GLOBAL OPEN UNIVERSITY (NAGALAND) ACT, 2006

Sl.No.	Abbreviation of the Degrees	Explanation of the Degrees
1.	Ph.D/D.Lit/D.Sc./Th.D/DD (Full Time/Part Time/ External/Integrated)	Doctor of Philosophy/Doctor of Litt./ Doctor of Science/Doctor of Theology/Doctor of Divinity Emphasis: Inter-Religious Studies, Theological Studies, Divinity, Religion and Culture, Hinduism,Buddhism, Jainism, Islam, Christianity, Bahaism, Sikhism.
2.	M.Phil	Master of Philosophy (by research/ distance learning/part time/full time/ summer sequential programme). Emphasis: Inter-Religious Studies, Theological Studies, Divinity, Religion and Culture, Hinduism, Buddhism, Jainism, Islam, Christianity, Bahaism, Sikhism.
3.	MA	Master of Arts (by distance learning/ full time/part time). Areas of Specialisation: Interfaith Vedic Studies Comparative Religion World Civilization Theology.
4.	BA	Bachelor of Arts (by distance

learning /full time/part time).

Areas of Specialisation:

Eco-philosophy and Eco-dharma
Inter-Religious Studies, Theology

5. PG Diploma/Diploma

Post Graduate Diploma (full time/
part time/distance)
Diploma (full time/part time/
distance)

Areas of Specialisation :

Vedanta Philosophy
Vedic Philosophy
Ancient Indian Culture
Christianity, Hinduism, Buddhism
Jainism, Bahaism, Zoroastrian
Sikhism, Confucians

6. Certificate

Certificate Courses (full time/ part
time /distance)

Areas of Specialisation :

Christianity, Hinduism, Buddhism
Jainism, Bahaism, Zoroastrian
Sikhism, Confucians

6. Faculty of Engineering and Technology

The following Post Doctoral, Doctoral, Master's, Bachelor's Degrees, Post Graduate Diplomas/Graduate Diplomas/Under Graduate Diplomas and Certificates will be conducted:

THE GLOBAL OPEN UNIVERSITY (NAGALAND) ACT, 2006

Sl.No.	Abbreviation of the Degrees	Explanation of the Degrees
1.	Ph.D/D.Litt/D.Sc. (Full Time/Part Time/ External/Integrated)	Doctor of Philosophy/Doctor of Litt./ Doctor of Science Emphasis: Engineering and Techno- logy, Architecture, Civil, Construction, Electrical, Electronics, Environmen- tal, Mechanical, Computer, Informa- tion Sciences, Bio-Technology Bio-informatics,Bio-Engineering Chemical, Aeronautical, Dairy Technology, Genetics, Leather, Marine,Paper and Pulp Technology, Rubber, Textile, Polymer, Plastic, Petroleum,Oil Technology, Software Engineering,Fuel Engineering, Metallurgical Engineering, Mining Engineering, Nuclear Engineering/ Technology, Sugar Engineering and Technology, Quality Engineering.
2.	M.Phil	Master of Philosophy (by research/ distance learning/part time/full time/ summer sequential programme). Emphasis: Engineering and Technology, Architecture, Civil, Construction, Electrical, Electronics, Environmental, Mechanical, Computer, Information Sciences, Bio- Technology, Bio-informatics, Bio- Engineering, Chemical, Aeronautical,

Dairy Technology, Genetics, Leather, Marine, Paper and Pulp Technology, Rubber, Textile, Polymer, Plastic, Petroleum, Oil Technology, Software Engineering, Fuel Engineering, Metallurgical Engineering, Mining Engineering, Nuclear Engineering/Technology, Sugar Engineering and Technology, Quality Engineering.

3. M.Tech/ME/M.Sc Engg./
M.Arch.

Master of Technology/Master of Engineering/Master of Science (Engineering) Master of Architecture (by full time/part time/ DLP).

Areas of Specialisation:

Engineering and Technology
Architecture,
Civil Engineering/Construction
Engineering, Electrical and/
Electronics
Telecommunication Engg.
Environmental Engineering
Mechanical Engineering
Computer/Information Sciences and
Engineering
Bio-Technology
Bio-informatics
Bio-Engineering
Chemical Engineering
Aeronautical Engineering
Dairy Technology
Genetics

Leather Technology
Printing Technology
Marine Engineering
Paper and Pulp Technology
Rubber Technology
Textile Technology
Polymer Engineering
Plastic Engineering
Petroleum Engineering
Oil Technology
Software Engineering
Fuel Engineering
Metallurgical Engineering
Mining Engineering
Nuclear Engineering/Technology
Sugar Engineering and Technology
Quality Engineering.

4. B.Tech/BE/B.Sc Engg.

Bachelor of Technology, Bachelor of Engineering, Bachelor of Science Engineering (by distance learning/full time/part time).

Areas of Specialisation :

Aeronautical Engineering
Agricultural Engineering
Architecture Engineering
Automobile Engineering
Bio-Medical Engineering
Bio-Technology
Chemical Engineering
Civil Engineering
Computer Engineering

Dairy Technology
Electronics and Telecommunication
Engineering
Energy Engineering
Environmental Engineering
Fire Engineering
Geo-Informatics
Marine Engineering
Pulp and Paper Technology
Information Technology
Mining Engineering
Petroleum Engineering
Production/Industrial Engineering
Sugar Technology
Textile Technology

5. PG Diploma/Diploma

Post Graduate Diploma (full time/part
time/distance)
Diploma (full time/part time/distance)

Areas of Specialisation:

Environment Friendly Architecture
Landscaping
Regional Planning
Transportation Engineering
Automobile Engineering
Earthquake Engineering
Drilling Engineering
Fermentation Technology
Food Science and Technology
Remote Sensing
Geo-informatics
Hill Area Development

Maintenance Engineering
Embedded Technology

6. Certificate

Certificate Courses (full time/part time/distance)

Areas of Specialisation:

Geographical Information System
Hydrology
Internet and Website Management
Jewellery Design and Manufacturing

7. Faculty of Oriental Medicine

The following Post Doctoral, Doctoral, Master's, Bachelor's Degrees, Post Graduate Diplomas/Graduate Diplomas/Under Graduate Diplomas and certificates will be conducted:

Sl.No.	Abbreviation of the Degrees	Explanation of the Degrees
1.	Ph.D/D.Litt/D.Sc. (Full Time/Part Time/ External/Integrated)	Doctor of Philosophy/Doctor of Litt/ Doctor of Science Emphasis: Naturopathy, Ayurveda, Yoga, External/Integrated) Unani, Siddha, Indian Systems of Medicine, Homeopathy, Alternative Complementary, Polypathic, Integrated and Energetic Medicine.
2.	M.Phil	Master of Philosophy (by research part time/full time/summer sequential programme). Emphasis: Naturopathy, Ayurveda,

THE GLOBAL OPEN UNIVERSITY (NAGALAND) ACT, 2006

- Yoga, Unani, Siddha, Indian Systems of Medicine, Homeopathy, Alternative Complementary, Polypathic, Integrated and Energetic Medicine.
3. M.Sc Master of Science (by full time/part time/DLP).
- Areas of Specialisation:**
Naturopathy, Ayurveda, Yoga, Unani, Siddha, Indian Systems of Medicine, Homeopathy, Alternative Complementary, Polypathic, Integrated and Energetic Medicine.
4. MD Doctor of Medicine
Ayurveda
Homeopathy
Naturopathy
5. B.Sc Bachelor of Science (by distance learning/full time/part time).
- Areas of Specialisation:**
Naturopathy
Yogic Sciences
Ayurveda
Unani
6. BAMS Bachelor of Ayurvedic Medicine and Surgery

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| 7. | BHMS | Bachelor of Homeopathic Medicine and Surgery |
| 8. | PG Diploma/Diploma | Post Graduate Diploma (full time/part time/distance) Diploma (full time/part time/distance) |

Areas of Specialisation:

Allopathy (Perhaps Allopathy), Absent Healing, Acupressure, Acupuncture, Agnihotra, Akabane, Alexander Technique (Better Posture), Aerial Therapy, Anthrosophical Medicine, Aromatherapy, Art Therapy, Astropathy, Aura Therapy, Auricular Therapy, Autogenic Training, Autosuggestion, Aversion Therapy, Ayurveda, Bach Remedies, Bates Method (Improving Eyesight), Behavioural Therapy, Biochemic, Bioenergetics Therapy, Biofeedback, Biorhythms, Bio-Transmission, Brahmini Chikitsa, Chandsi Chikitsa, Charismatic Healing (Prayer), Chiropractic (Pain Relieving), Cognitive Therapy, Colour Therapy, Cell Therapy, Copper Therapy, Co-Counseling, Cranial Osteopathy, Cupping, Gymbatic, Cromopathy, Colonic Irrigation, Conybio FIR (Ear Infra Red), Dance Movement Therapy, Diet Therapy, Doctrine of Signatures, Douching,

Dowsing, Electro Therapy, Electro-Convulsive Therapy, Eurhythm, Erotic Healing, Electro Homeopathy, Ecological Medicine, Energetic Medicine, Faith Healing, Fasting, Feldenkrais Method, Feng-Shui, Floatation Therapy, Fluoridation, Folk Medicine, Fruits and Vegetable Therapy, Fired Therapy, Galacto Therapy, Gem Essence Therapy, Gestalt Therapy, Hair Transmission Therapy, Hellerwork, Herbal Medicine, Homeopathy, Humanistic Psychology, Hydro Therapy, Hypno Therapy, Harpatopathy, Helio Therapy, Holistic Medicine, Hilarious Laughter Therapy, Immunopathy, Inhalation Therapy, Iridology, Inner and Self Healing, Ionisation Therapy, Jogging, JJ Dechane's Harbo Mineral Therapy, Kinesiology, Kirlian Photography, Keni's Charismatic Karishma, Laughing, Licorice, Light Therapy, Manipulative Therapy, Meditation, Megavitamin Therapy, Magneto Therapy, Mesmerism, Metamorphic Technique, Melos's Medicare, Miasm Theory, Moxibustion, Mud Therapy, Music Therapy, Massage Therapy, Naturopathy, Nyasa Healing, Orgone Therapy, Orthomolecular Medicine, Osteopathy/Skull

Osteopathy, Polarity Therapy, Primal Therapy, Psionic Medicine, Poison Therapy, Positive Thinking Therapy, Psycho Therapy, Pyramid Power, Radio Therapy, Rakchhashi Chikitsa (Therapy), Reflexology, Reichian Therapy, Reiki, Rogerian Therapy, Rolfing, Sauna Bath, Sex Therapy, Shiatsu, Shruti Chikitsa, Silva Method, Somatography, Sound Therapy, Spas, Spiritual Healing, Stool Therapy, Sleep Therapy, Surgery, Sun Therapy, Tai Chi-Chuan (Meditation in Motion), Theatre Therapy, Transmission Therapy, Turkish Bath, Thalasso Therapy, Tantra Mantra Yantra Therapy, Tibetan Medicine, Transactional Therapy, Touch Therapy, Urine Therapy, Unani or Tibbi Hikmat, Ultrasound Therapy, Visualisation Therapy, Voice Therapy, Vibration Therapy, Yoga, Zen/Zen Garden (Buddhist Path to Self-discovery), Zone Therapy.

9. Certificate

Certificate Courses (full/part time/distance)

Areas of Specialisation:

Reiki, Rogerian Therapy, Rolfing, Sauna Bath, Sex Therapy, Shiatsu, Shruti Chikitsa, Silva Method, Somatography, Sound Therapy, Spas,

Spiritual Healing, Stool Therapy, Sleep Therapy, Surgery, Sun Therapy, Tai-Chi-Chuan (Meditation in Motion), Theatre Therapy, Transmission Therapy, Turkish Bath, Thalassotherapy, Tanra Mantra Yantra Therapy, Tibetan Medicine, Transactional Therapy, Touch Therapy, Urine Therapy, Unani or Tibbi Hikmat, Ultrasound Therapy, Visualisation Therapy, Voice Therapy, Zone Therapy.

3. Faculty of Modern Medicine

The following Post Doctoral, Doctoral, Master's, Bachelor's Degrees, Post Graduate Diplomas/Graduate Diplomas/Under Graduate Diplomas and Certificates will be conducted:

Sl.No.	Abbreviation of the Degrees	Explanation of the Degrees
1.	Ph.D/D.Sc. (Full Time/Part Time/ External/Integrated)	Doctor of Philosophy/Doctor of Science Emphasis: Medicine, Surgery, Dental Science, Hospital Administration.
1.	MD/MS/M.Sc.	Doctor of Medicine/Master of Surgery/Master of Science Emphasis: Anaesthesiology, Anatomy, Ayurved/Siddha, Bacteriology, Biochemistry, Biophysics, Blood Transfusion, Cardiology, Child Health

Ophthalmology, Community Health Admn., Community Medicine, Dermatology, Dermatology (including Leprosy & Venereal Diseases), Dermatology & Venereology, ENT, Family Medicine, Forensic Medicine & Toxicology, General Medicine, General Med. & Therapeutics, Geriatric Medicine, General Surgery, Homoeopathy, Hospital Admn., Human Physiology, Leprosy, Medical General Surgery, Medicine & Therapeutics, Microbiology, Microbiology (Physical), Midwifery, Midwifery & Gynae, Neurology, Nuclear Medicine, Obstetrics & Gynecology and Diseases of New Born, Obstetrics and Gynecology, Occupational Health, Otorhinolaryngology, Ophthalmology, Orthopedics, Pediatrics, Pathology, Pathology & Bacteriology, Pharmacology, Physical Medicine & Rehabilitation, Pharmacology and Therapeutics, Physiology, Preventive and Social Medicine, Psychiatry, Psychological Medicine, Radio Diagnosis, Radiology, Radiopathy, Radio Therapy, Siddha, Skin and VD, Skin Diseases, Surgery, Transfusion Medicine, Tropical Medicine, Tuberculosis Tuberculosis & Chest

THE GLOBAL OPEN UNIVERSITY (NAGALAND) ACT, 2006

Diseases, Tuberculosis & Respiratory Diseases, Unani, Venereology, Venereology & Leprosy, MD (Ay), MDs, MHA/MHM, Moth MPharm, MPharm (Ay), Master of Public Health (MPH), Master of Physiotherapy (MPT)

3. Graduate MBBS
BDS
B.Pharm

9. Faculty of Paramedical Studies

The following Post Doctoral, Doctoral, Master's, Bachelor's Degrees, Post Graduate Diplomas/Graduate Diplomas/Under Graduate Diplomas and Certificates will be conducted:

Sl.No.	Abbreviation of the Degrees	Explanation of the Degrees
1.	Ph.D/D.Sc. (Full Time/Part Time/ External/Integrated)	Doctor of Philosophy/Doctor of Science Emphasis: Physiotherapy, Occupational Therapy Radiology and Imaging Technology, Medical Laboratory Technology, Ophthalmology, Hospital Administration
2.	MD/M.Sc.	Doctor of Medicine/Master of Science Emphasis: Anatomy, Applied Nutrition, Audiology & Speech Therapy, Bacterial, Biochem, Bio-Physics, Biostat, Biochem Clinical, Biotech, Commu-

nication, Dental Materials, Drug Assay, Embryology & Histology, Epidemiology, Genetics, Helminthology, Hospital Admn., Human Anatomy, Human Physiology, Medical Biotech, Medical Entomology, Medical Software, Medical Tech, Medical Biochem, Medicinal Plants, Medicine, Medical Lab Tech, Microbiol, Nursing, Occupational Therapy, Pathology, Pharmacology, Physical Therapy, Physiology, Psychiatric Nursing, Radiational Phy. Speech & Hearing, Sports Physiotherapy, Occupational Therapy, Optometry, Radiology.

3. Graduate

BMLT

BMR

BMRT

BMRSc

BNMT

BNYS

BOptomety(Clinical)

BOrth

BPharm

BSc/PT,OT/BPT/

Physio/BOT

BSc(Audiology &
Speech Therapy)

Rehabilitation

Anesthesia, Applied Audiology & Speech Rehabilitation, Ophthalmic Techniques, Physical Therapies, Allied Health Sciences, Anatomy, Biochem, Hearing & Speech, Hospital Admn, Human Biology, Medical Microbial, Med. Tech. In Radiography, Paramedical, Medical Lab Tech, Medical Tech., Medical Tech. Radiotherapy, Medical Radiology, Nursing, Occupational

THE GLOBAL OPEN UNIVERSITY (NAGALAND) ACT, 2006

BRTT	Therapy/Physiotherapy, Operational
BSLH	Theatre Tech, Physician Asslt,
BSc	Prosthetics & Orthotics.

10. Faculty of Law

The following Post Doctoral, Doctoral, Master's, Bachelor's Degrees, Post Graduate Diplomas/Graduate Diplomas/Under Graduate, Diplomas and Certificates will be conducted:

Sl.No.	Abbreviation of the Degrees	Explanation of the Degrees
1.	Ph.D/D.Litt/LL.D (Full Time/Part Time/ External/Integrated)	Doctor of Philosophy/Doctor of Litt./ Doctor of Laws Emphasis: Constitutional and Admin- istration Law, Labour Laws, Public Law and Governance, Human Rights laws, Income Tax Laws, IPR Laws, Corporate Laws, Environmental Law, International Law.
2.	M.Phil	Master of Philosophy (by research/ distance learning/part time/full time/ summer sequential programme) Emphasis: Constitutional and Admi- nistrative Law, Labour Laws, Public Law and Governance, Human Rights Laws, Income Tax Laws, IPR Laws, Corporate Laws, Environment Law, International Law.
3.	Master's Degree LMM	Masters of Laws (by full time/part time/ DLP)

THE GLOBAL OPEN UNIVERSITY (NAGALAND) ACT, 2006

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| 4. | MBA, LLM | Masters of Business Administration, Integrated with Master of Laws (by distance learning/full time part time). |
| 5. | Bachelor's Degree
LL.B | Bachelor of Laws |
| 6. | BA, LL.B | Bachelor of Arts integrated with Bachelor of Laws |
| 7. | BSc, LL.B | Bachelor of Science integrated with Bachelor of Laws |
| 8. | BBA, LL.B | Bachelor of Business Administration integrated with Bachelor of Laws |
| 9. | PG Diploma/Diploma | Post Graduate Diploma (full time/part time/distance)
Diploma (full time/part time/distance) |
- Areas of Specialisation:**
Administrative Law, Environmental Law, Corporate Law, Constitutional Law, Tax Laws, Human Rights Law, Intellectual Property Law, Industrial Law, Business Laws, Labour Laws.

11. Faculty of Education

The following Post Doctoral, Doctoral, Master's, Bachelor's Degrees, Post Graduate Diplomas / Graduate Diplomas/Under Graduate Diplomas and Certificates will be conducted:

THE GLOBAL OPEN UNIVERSITY (NAGALAND) ACT, 2006

Sl.No.	Abbreviation of the Degrees	Explanation of the Degrees
1.	Ph.D/D.Lit/D.Sc. (Full Time/Part Time/ External/Integrated)	Doctor of Philosophy/Doctor of Litt./ Doctor of Science Emphasis: Educational Planning and Administration, Physical Education, Educational Technology, Guidance and Counseling, Special Education, Sports Education, Voca- tional Education, Elementary Education, Pre-Nursery and Kindergarten Education, Child Edu- cation, Secondary Education, Technical Education, Yogic Education.
2.	M.Phil	Master of Philosophy (by research/ distance learning/part time/full time/ summer sequential programme). Emphasis: Educational Planning and Administration, Physical Education, Educational Technology, Guidance and Counseling, Special Education, Sports Education, Vocational Education, Elementary Education, Pre-Nursery and Kindergarten Educa- tion, Child Education, Secondary Education, Technical Education, Yogic Education.
3.	M.Ed.	Master of Education (by full time/ part time/DLP).

THE GLOBAL OPEN UNIVERSITY (NAGALAND) ACT, 2006

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| 4. | MA (Edu. Planning & Admn.) | Master of Arts (Educational Planning & Administration)
(by full time/part time/DLP). |
| 5. | MPEd. | Master of Physical Education
(by full-time/part time/DLP). |
| 6. | M.SportsEd. | Master of Sports Education |
| 7. | MSM | Master of Sports Management |
| 8. | B.Ed. | Bachelor of Education
(by full time/part time/DLP). |
| 9. | BA,B.Ed. | Bachelor of Arts integrated with
Bachelor of Education
(by full time/part time/DLP). |
| 10. | B.Sc.,B.Ed. | Bachelor of Science integrated with
Bachelor of Edn. |
| 11. | BBA,B.Ed. | Bachelor of Business Administration
integrated with Bachelor of Education. |
| 12. | BPEd. | Bachelor of Physical Education |
| 13. | BA,BPEd. | Bachelor of Arts integrated with
Bachelor of Physical Edn. |
| 14. | B.Sc.,BPEd. | Bachelor of Science integrated with
Bachelor of Phy. Edn. |

THE GLOBAL OPEN UNIVERSITY (NAGALAND) ACT, 2006

15. BBA,BPEd. Bachelor of Business Administration integrated with Bachelor of Physical Education.
16. B.SportsEd. Bachelor of Sports Education.

12. Faculty of Media Studies

The following Post Doctoral, Doctoral, Master's, Bachelor's Degrees, Post Graduate Diplomas/Graduate Diplomas/Under Graduate Diplomas and Certificates will be conducted:

Sl.No.	Abbreviation of the Degrees	Explanation of the Degrees
1.	Ph.D/D.Lit/D.Sc. (Full Time/Part Time/ External/Integrated)	Doctor of Philosophy/Doctor of Litt./ Doctor of Science Emphasis: Journalism and Mass Communication, News Reading and Broadcasting, Reporting, Public Relations, Corporate Communications, Cyber Journalism, Rural Communication, Technical Writing, Web Journalism, Photo Journalism.
2.	M.Phil	Master of Philosophy (by research/ distance learning/part time/summer sequential programme) Emphasis: Journalism and Mass Communication, News Reading and Broadcasting, Reporting, Public Relations, Corporate Communications, Cyber Journalism, Rural Com-

munication, Technical Writing, Web Journalism, Photo Journalism.

3. MA/M.Sc/MJMC/MMedS/
MPR

Master of Arts/Master of Science/
Master of Journalism and Mass
Communication/Master of Media
Studies/Master of Public Relations
(by full time/part time/DLP).

Areas of Specialisation:

Media Studies, Journalism and Mass
Communication, Advertising and Pub-
lic Relations, News Agency Journal-
ism, Broadcast Journalism, Print
Media Communication, Electronic
Media, Web Media, Cyber Media,
Photo Journalism, Acting, Directing,
Anchoring, Editing, Production for
Electronic Media, TV and Channel
Production, Sports Journalism.

4. BJMC/BA/B.Sc/BPR/BMedS

Bachelor of Journalism and Mass
Communication/Bachelor of Arts/
Bachelor of Science/Bachelor of
Public Relations/Bachelor of Media
Studies (by distance learning/full time/
part time).

Areas of Specialisation:

Media Studies, Journalism and Mass
Communication, Advertising and Pub-
lic Relations, News Agency Journal-
ism, Broadcast Journalism,

Print Media Communication,
Electronic Media, Web Media, Cyber
Media, Photo Journalism, Acting,
Directing, Anchoring, Editing,
Production for Electronic Media,
TV and Channel Production,
Sports Journalism.

13. Faculty of Dance, Drama and Music

The following Post Doctoral, Doctoral, Master's, Bachelor's Degrees,
Post Graduate Diplomas/Graduate Diplomas/Under Graduate
Diplomas and Certificates will be conducted:

Sl.No.	Abbreviation of the Degrees	Explanation of the Degrees
1.	Ph.D/D.Litt (Full Time/Part Time/ External/Integrated)	Doctor of Philosophy/Doctor of Litt. Emphasis: Bharatnatyam, Kathak, Dramatics, Folk Music, Indian Classical Dance, Indian Music, Ballet, Kuchipudi Dance, Karnatak Music, Kathakali, Manipuri Dance, Music Appreciation, Mohiniyattam, Odissi Dance, Tabla, Vocal Music, Folklore, Instrumental Music, Performing Arts, Indian Theatre.
2.	M.Phil	Master of Philosophy (by research/ distance learning/part time/full time/ summer sequential programme). Emphasis: Bharatnatyam, Kathak, Dramatics, Folk Music, Indian Classical Dance, Indian Music,

THE GLOBAL OPEN UNIVERSITY (NAGALAND) ACT, 2006

		Ballet, Kuchipudi Dance, Karnatak Music, Kathakali, Manipuri Dance, Music Appreciation, Mohiniyattam, Odissi Dance, Tabla, Vocal Music, Folklore, Instrumental Music, Performing Arts, Indian Theatre, Ravindra Sangit, Sitar, Stringed Instrument, Flute, Computer Music.
3.	Master's Degree MMus	Master of Music
4.	MDance/MA(Dance)	Master of Dance / Master of Arts (Dance)
5.	Master of Drama/MA (Drama)	Master of Drama/Master of Arts (Drama)
6.	MPA	Master of Performing Arts
	Bachelor's Degree	
7.	BMus	Bachelor of Music
8.	BPA	Bachelor of Performing Arts
9.	BDance	Bachelor of Dance
10.	BDrama	Bachelor of Drama
11.	BA (Music/Dance/Drama)	Bachelor of Arts (Music/Dance/ Drama)

THE GLOBAL OPEN UNIVERSITY (NAGALAND) ACT, 2006

14. Faculty of Fine Arts

The following Post Doctoral, Doctoral, Master's, Bachelor's Degrees, Post Graduate Diplomas/Graduate Diplomas/Under Graduate Diplomas and Certificates will be conducted:

Sl. No.	Abbreviation of the Degrees	Explanation of the Degrees
1.	Ph.D/D.Lit/D.Sc. (Full Time/Part Time/ External/Integrated)	Doctor of Philosophy/Doctor of Litt./ Doctor of Science Emphasis: Fine Arts, Painting, Sculpture, Visual Art, Critical Curation, Critical History in Art, Drawing and Painting, Graphic Arts, Interior Design, Plastic Arts, Textile Design, Exhibition Design, Event Management, Pottery.
2.	M.Phil	Master of Philosophy (by research/ distance learning/part time/full time/ summer sequential programme). Emphasis: Fine Arts, Painting Sculp- ture, Visual Art, Critical Curation, Critical History in Art, Drawing and Painting, Graphic Arts, Interior Design, Plastic Arts, Textile Design, Exhibition Design, Event Manage- ment, Pottery .
3.	Master's Degree MFA	Master of Fine Arts

4. MA (Fine Arts) Master of Arts (Fine Arts)

15. Faculty of Fashion Technology and Cosmetology

The following Post Doctoral, Doctoral, Master's, Bachelor's Degrees, Post Graduate Diplomas/Graduate Diplomas/Under Graduate Diplomas and Certificates will be conducted:

Sl. No.	Abbreviation of the Degrees	Explanation of the Degrees
1.	Ph.D/D.Litt/D.Sc. (Full Time/Part Time/ External/Integrated)	Doctor of Philosophy/Doctor of Litt./ Doctor of Science Emphasis: Fashion Technology, Fashion Science, Beauty Science, Cosmetology, Cosmetics, Depolluting Technologies for Pollution Control in Textile Manufac- turing, Costume Designing, Jewellery Designing, Accessory Designing, Footwear Designing, Body Building, Beauty Care and Health Services, Gym Management, Fashion Development.
2.	M.Phil	Master of Philosophy (by research/ distance learning/part time/full time/ summer sequential programme). Emphasis: Fashion Technology, Fashion Science, Beauty Science. Cosmetology, Cosmetics, Depolluting Technologies for Pollution Control in Textile Manufac-

THE GLOBAL OPEN UNIVERSITY (NAGALAND) ACT, 2006

turing, Costume Designing, Jewellery Designing, Accessory Designing, Footwear Designing, Body Building, Beauty Care and Health Services, Gym Management. Fashion Development, Computer Added Textile Design, Cosmetics and Perfumery Technology.

Master's Degrees
3. MFT

Master of Fashion Technology.

4. MA/M.Sc. (FT)

Master of Arts / Master of Science (Fashion Tech),

5. MA/M.Sc. (Cosmetology)

Master of Arts / Master of Science (Cosmetology).

Bachelor's Degrees
6. BFT

Bachelor of Fashion Technology.

7. BA/B.Sc. (FT)

Bachelor of Arts/Bachelor of Science (Fashion Tech).

8. BA/B.Sc. (Cosmetology)

Bachelor of Arts / Bachelor of Science (Cosmetology).

16. Faculty of Agriculture

The following Post Doctoral, Doctoral, Master's, Bachelor's Degrees, Post Graduate Diplomas/Graduate Diplomas/Under Graduate Diplomas and Certificates will be conducted:

THE GLOBAL OPEN UNIVERSITY (NAGALAND) ACT, 2006

Sl. No.	Abbreviation of the Degrees	Explanation of the Degrees
1.	Ph.D/D.Litt/D.Sc. (Full Time/Part Time/ External/Integrated)	Doctor of Philosophy/Doctor of Litt./ Doctor of Science Emphasis: Agricultural Business Management, Agricultural Engineering, Agricultural Bio- Technology, Agricultural Economics, Agricultural Extension, Agricultural Micro-Biology, Agricultural Meteor- ology, Agricultural Statistics, Agricultural Marketing, Agronomy, Animal Science, Animal Husbandry, Cooperative and Banking, Dairy Technology, Horticulture, Food Science, Sericulture, Entomology, Pomology, Fisheries Science, Genetic and Plant Breeding, Medicinal Plants.
2.	M.Phil	Master of Philosophy (by research/ distance learning/part time/full time/ summer sequential programme). Emphasis: Agricultural Business Management, Agricultural Engineering, Agricultural Bio- Technology, Agricultural Economics, Agricultural Extension, Agricultural Micro- Biology, Agricultural Meteor- ology, Agricultural Statistics, Agricul- tural Marketing, Agronomy, Animal Science, Animal Husbandry,

THE GLOBAL OPEN UNIVERSITY (NAGALAND) ACT, 2006

		Cooperative and Banking, Dairy Technology, Horticulture, Food Science, Sericulture, Entomology, Pomology, Fisheries Science, Genetic and Plant Breeding, Medicinal Plants.
3.	Master's Degrees ME/M.Tech (Agri. Engg.)	Master of Engineering/Master of Technology (Agricultural Engineering).
4.	MVSc & AH	Master of Veterinary Science & Animal Husbandry
5.	MFSc	Master of Fisheries Science
6.	M.Sc	Master of Science with specialisation in Agricultural Business Management, Agricultural Engineering, Agricultural Bio-Technology, Agricultural Economics, Agricultural Extension, Agricultural Micro-Biology, Agricultural Meteorology, Agricultural Statistics, Agricultural Marketing, Agronomy, Animal Science, Animal Husbandry, Cooperative and Banking, Dairy Technology, Horticulture, Food Science, Sericulture, Entomology, Pomology, Fisheries Science, Genetic and Plant Breeding.

THE GLOBAL OPEN UNIVERSITY (NAGALAND) ACT, 2006

		Medicinal Plants, Wood Science, Forestry.
7.	Bachelor's Degrees B.Tech (Agri. Engg.)	Bachelor of Technology (Agricultural Engineering).
8.	B.Sc (AG)	Bachelor of Science (Agriculture) Bachelor of Veterinary Science and Animal Husbandry
9.	BVSc & AH	Bachelor of Technology (Dairy Technology)
10.	B.Tech (Dairy Tech)	Bachelor of Science with specialisation in Agricultural Business Management, Agricultural Engineering, Agricultural Bio-Technology, Agricultural Economics, Agricultural Extension, Agricultural Micro-Biology, Agricultural Meteorology, Agricultural Statistics, Agricultural Marketing, Agronomy, Animal Science, Animal Husbandry, Cooperative and Banking, Dairy Technology, Horticulture, Food Science, Sericulture, Entomology, Pomology, Fisheries Science, Genetic and Plant Breeding, Wood Science, Forestry.

17. Faculty of Science

The following Post Doctoral, Doctoral, Master's, Bachelor's Degrees, Post Graduate Diplomas/Graduate Diplomas/Under Graduate Diplomas and Certificates will be conducted:

Sl. No.	Abbreviation of the Degrees	Explanation of the Degrees
1.	Ph.D/D.Litt/D.Sc. (Full Time/Part Time/ External/Integrated)	Doctor of Philosophy/Doctor of Litt./ Doctor of Science Emphasis: Actuarial Science, Agro- Chemicals and Fertilizers, Applied Nutrition, Astrology, Bio-Statistics, Bio- Technology, Botany, Child Care, Bio- Chemistry, Criminology, Defence Studies, Ecology and Environment, Energy, Floriculture, Food Science, Genetics, Geography, Geology, Geophysics, Home Science, Military Science, Pest Control, Petro Chemicals, Sanitary Science, Hygiene, Climatology, Bio-informatics, Geo-informatics, Oceanography, Museum Studies, Seeds Science and Technology, Sports Medicine, Sports Science, Tribal Development, Population Studies.
2.	M.Phil	Master of Philosophy (by research distance learning/part time/full time/ summer sequential programme).

THE GLOBAL OPEN UNIVERSITY (NAGALAND) ACT, 2006

Emphasis: Actuarial Science, Agro-Chemicals and Fertilizers, Applied Nutrition, Astrology, Bio-Statistics, Bio-Technology, Botany, Child Care, Bio-Chemistry, Criminology, Defense Studies, Ecology and Environment, Energy, Floriculture, Food Science, Genetics, Geography, Geology, Geophysics, Home Science, Military Science, Pest Control, Petro Chemicals, Sanitary Science, Hygiene, Climatology, Bio-informatics, Geo-Informatics, Oceanography, Museum Studies, Seeds Science and Technology, Sports Medicine, Sports Science, Tribal Development, Population Studies.

Master's Degrees

7. M.Sc

Master of Science with specialisation In Actuarial Science, Agro-Chemicals and Fertilizers, Applied Nutrition, Astrology, Bio-Statistics, Bio-Technology, Botany, Child Care, Bio-Chemistry, Criminology, Defense Studies, Ecology and Environment, Energy, Floriculture, Food Science, Genetics, Geography, Geology, Geophysics, Home Science, Military Science, Pest Control, Petro Chemicals,

Sanitary Science Hygiene,
Climatology, Bio-informatics, Geo-
Informatics, Oceanography,
Museum Studies, Seeds Science
and Technology, Sports Medicine,
Sports Science, Tribal
Development, Population Studies,
Yogic Science, Wildlife, Toxicology.

4. Bachelor's Degrees
B.Sc

Bachelor of Science with
specialisation in Actuarial Science.
Agro-Chemicals and Fertilizers,
Applied Nutrition, Astrology,
Bio-Statistics, Bio-Technology,
Botany, Child Care, Bio-Chemistry,
Criminology, Defence Studies,
Ecology and Environment, Energy,
Floriculture, Food Science,
Genetics, Geography, Geology,
Geophysics, Home Science, Military
Science, Pest Control, Petro
Chemicals, Sanitary Science,
Hygiene, Climatology,
Bio-Informatics Studies, Seeds
Science and Technology, Sports
Medicine, Sports Science, Tribal
Development, Population Studies,
Yogic Science, Wildlife, Toxicology.

18. Faculty of Emerging Science and Technology

The following Post Doctoral, Doctoral, Master's, Bachelor's Degrees, Post Graduate Diplomas/Graduate Diplomas/Under Graduate Diplomas and Certificates will be conducted:

Sl. No.	Abbreviation of the Degrees	Explanation of the Degrees
1.	Ph.D/D.Lit/D.Sc. (Full Time/Part Time/ External/Integrated)	Doctor of Philosophy/Doctor of Litt./ Doctor of Science Emphasis: Physiognomy, Strategic Studies, Forensic Science, Geographical Information System, Defense Studies, Genetics, Astrology, Futurology, Interior Decoration, Waste Management and Recycling, Tribal Development, Astronomy, Ecological Philosophy, Intellectual Property Rights, Polypathy, Printing and Publishing Science, Yoga and Naturopathy, Depolluting Technologies, Disaster Education, Sustainability, Total Quality Management, Aesthetics.
2.	M.Phil	Master of Philosophy (by research/ distance learning/part time/full time summer sequential programme). Emphasis: Physiognomy, Strategic Studies, Forensic Science, Geo- graphical Information System, Defence Studies, Genetics,

Astrology, Futurology, Interior Decoration, Waste Management and Recycling, Tribal Development, Astronomy, Ecological Philosophy, Intellectual Property Rights, Polypathy, Printing and Publishing Science, Yoga and Naturopathy, Depolluting Technologies, Disaster Education, Sustainability, Total Quality Management, Aesthetics, Andragogy, Police Administration, Manuscriptology, Armament Technology, Bio-Fertilizers, Bio-Gas Development, Voluntary Action, Furniture Technology, Gem Testing and Art Lapidary, Laryngology and Otology, Lexicography, Econography, Nano Technology.

3. **Master's Degrees**
M.Sc./M.Tech Master of Science /Master of Technology in the abovementioned subjects and areas.

4. **Bachelor's Degrees**
B.Sc. Bachelor of Science in the above mentioned subjects and areas.

19. Faculty of Language Studies

The following Post Doctoral, Doctoral, Master's, Bachelor's Degrees, Post Graduate Diplomas/Graduate Diplomas/Under Graduate Diplomas and Certificates will be conducted:

THE GLOBAL OPEN UNIVERSITY (NAGALAND) ACT, 2006

Sl. No.	Abbreviation of the Degrees	Explanation of the Degrees
1.	Ph.D/D.Litt/D.Sc. (Full Time/Part Time/ External/Integrated)	Doctor of Philosophy / Doctor of Litt./ Doctor Of Science Emphasis: Linguistics, English, Spanish,French, Russian, German, Japanese, Arabic, Korean, Burmese, Cantonese, Portuguese, Dutch, Swiss, Swedish, Danish, Greek, Latin, Armenian, Italian, Persian, Syriac, Turkish, Bhasha Indonesia, Bulgarian, Czech, Slovak, Hungarian, Polish, Hebrew, Mongolian, Tibetan, Hindi, Sanskrit, Pali, Prakrit, Ao, Konyak, Tenyidie, Sema, Lotha and other Naga languages, Tamil, Telugu, Kannada, Urdu, Punjabi, Sindhi, Assamese, Bengali, Marathi, Oriya, Gujarati, Malayalam, Dogri, Kashmiri, Manipuri, Konkani, Nepali, Bhojpuri, Bodo, Garo, Khasi, Maithili, Mizo, Rajasthani, Santhali.
2.	M.Phil	Master of Philosophy (by research/ distance learning/part time/full time/ summer sequential programme). Emphasis: Linguistics, English, Spanish, French, Russian, German, Japanese, Arabic, Korean, Burmese, Cantonese, Portuguese, Dutch, Swiss, Swedish, Danish, Greek, Latin, Armenian, Italian, Persian,

THE GLOBAL OPEN UNIVERSITY (NAGALAND) ACT, 2006

Syriac, Turkish, Bhasha Indonesia, Bulgarian, Czech, Slovak, Hungarian, Polish, Hebrew, Mongolian, Tibetan, Hindi, Sanskrit, Pali, Prakrit, Ao, Konyak, Angami, Sema, Lotha and other Naga Languages, Tamil, Telugu, Kannada, Urdu, Punjabi, Sindhi, Assamese, Bengali, Marathi, Oriya, Gujarati, Malayalam, Dogri, Kashmiri, Manipuri, Konkani, Nepali, Bhojpuri, Bodo, Garo, Khasi, Maithili, Mizo, Rajasthani, Santhali.

3. Master's Degrees

MA

Master of Arts with specialisation in the subjects mentioned above.

4. Bachelor's Degrees

BA

Bachelor of Arts with specialisation in the subjects mentioned above.

5. PG Diploma/Dipolma

Post Graduate Diploma / Diploma in the subjects mentioned above.

20. Faculty of Library and Information Science

The following Post Doctoral, Doctoral, Master's, Bachelor's Degrees, Post Graduate Diplomas/ Graduate Diplomas / Under Graduate Diplomas and Certificates will be conducted:

THE GLOBAL OPEN UNIVERSITY (NAGALAND) ACT, 2006

Sl. No.	Abbreviation of the Degrees	Explanation of the Degrees
1.	Ph.D/D.Lit/D.Sc. (Full Time/Part Time/ External/Integrated)	Doctor of Philosophy / Doctor of Litt./ Doctor of Science Emphasis: Library Science, Documentation, Information Science, Cataloguing, Library Management, Books and Periodi- cals Procurement, Book Reviews, Printing and Publications Research.
2.	M.Phil	Master of Philosophy (by research/ distance learning/part time/full time/ summer sequential programme). Emphasis: Library Science, Documentation, Information Science, Cataloguing, Library Management, Books and Periodi- cals Procurement, Book Reviews, Printing and Publications Research.
3.	Master's Degrees MLSc/MLISc	Master of Library Science/Master of Library and Information Science.
4.	Bachelor's Degrees BLSc/BLISc	Bachelor of Library Science/ Bachelor of Library and Information Science.